

sign them. Is there any way out of that?

SHRI MEHR CHAND KHANNA: How can I help in the matter? The position is this that there is an arrangement between us and the Pakistan Government for getting these revenue records. In the case of Punjab and those of Punjabi extraction, including PEPSU, a large number of records have already been received. But in the case of Sind, Bahawalpur, Baluchistan and the Frontier, and also some areas in India like Himachal Pradesh, Alwar, Bharatpur and Rajasthan, these records are being exchanged and we are trying to expedite the exchange of these records.

SHRI N. R. MALKANI: In cases where Pakistani citizens come over to India and get a true copy of the record of rights does our Foreign Ministry properly countersign them?

SHRI MEHR CHAND KHANNA: I do not think there is any such arrangement; but if a reference is made to me I shall look into it. But there is no such arrangement.

PROGRESS OF CONSTRUCTION WORK OF  
FACTORY BUILDINGS IN THE INDUSTRIAL  
ESTATE, NAINI, ALLAHABAD

\*467. SHRI AMOLAKH CHAND: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the progress so far made in the construction work of the factory buildings in the Industrial Estate at Naini, Allahabad?

THE MINISTER OF INDUSTRY  
(SHRI MANUBHAI SHAH): A statement is laid on the Table of the House.

STATEMENT

(i) *Buildings*.—24 factories completed in all respects Remaining 10 roofed, flooring and final touches being done.

(ii) *Roads*.—70 per cent. of soling work of all roads completed. Further work held up due to rains.

(iii) *Water Supply*.—Tube well completed; pump is to the fitted order for which has been placed.

(iv) *Internal Water Supply*.—75 per cent. work completed.

(v) *Electricity*.—High tension mains erected by the Supply Company. 75 per cent. work completed.

SHRI AMOLAKH CHAND: May I know, Sir, if all the factories, that is, 34, have been allotted to applicants; and, if so, by when the factories will begin to work? And how many persons will be employed therein?

SHRI MANUBHAI SHAH: After the 24 factories were constructed in Allahabad, we issued a public notice inviting the *entrepreneurs* to get these allotments. Unfortunately, they found that the rents that we had fixed were high and so very few applications came in. So, we have reduced the rent and we have readvertised and we hope by September, within a month, the allotments will be finalised.

SHRI AMOLAKH CHAND: May I know what types of industries will be put up there?

SHRI MANUBHAI SHAH: Generally we encourage engineering industries and those which are viable to the small sector.

SHRI AMOLAKH CHAND: May I know if more land is being acquired there to build houses for workers?

SHRI MANUBHAI SHAH: Sir, these 35 factories have first got to be occupied. We have also spent a very considerable amount of money and till that becomes productive, we have no other programme. But once these get occupied, I can assure the hon. Member that we shall look into the

details of the nature of houses that are required for the labour there.

SHRI AMOLAKH CHAND: May I know what are the other industries in U. P. and what is the arrangement made therefor?

SHRI MANUBHAI SHAH: The question on the pad refers to the two estates that are run by the Government of India. But if the hon. Member is also interested in other estates in U. P., I would say that we have sanctioned five estates.

مولانا ایم - فاروقی : کیا یہ بتایا جا سکتا ہے کہ ان فیکٹریوں والوں سے ایسا کوئی معاہدہ کیا جا رہا ہے کہ ان دن تک میں کام شروع کر دیں۔ کیا فیکٹریوں کھولنے کے لئے کوئی وقت مقرر کیا گیا ہے ؟

†[مولانا ام० فاروقی : کیا یہ بتایا جا سکتا ہے کہ ان فیکٹریوں والوں سے ایسا کوئی معاہدہ کیا جا رہا ہے کہ ان دن تک میں کام شروع کر دیں۔ کیا فیکٹریوں کھولنے کے لئے کوئی وقت مقرر کیا گیا ہے ؟]

श्री मनुभाई शाह : जी हां, हम बिल्कुल कहते हैं कि एक दफा उनको लाइसेंस मिले और उनको इस्टेट दी जाय तो उनको फोरन उसके अंदर आ जाना चाहिये और जो ६ महीने के अंदर नहीं आते हैं उनका कान्ट्रैक्ट हम कैंसिल कर देते हैं ।

مولانا ایم - فاروقی : کیا ان سے یہ بھی اگریمنٹ دیا گیا ہے کہ جو وہاں کاشتکار ہیں جنکی زمینیں لے لی گئی ہیں اور جن کے وہاں گاؤں ہیں ان لوگوں کو مزدوروں کی جگہ پر رکھنے کے لئے پرائیوٹی دی جائیگی؟

†[مولانا ام० فاروقی : کیا ان سے یہ بھی اگریمنٹ کیا گیا ہے کہ جو وہاں کاشتکار ہیں، جنکی زمینیں لے لی گئی ہیں،

और जिनके वहां गांव हैं उन लोगों को मजदूरों की जगह पर रखने के लिये प्रायर्टी दी जायगी ?]

श्री मनुभाई शाह : ऐसी कोई शरायत तो नहीं है लेकिन यह तो जाहिर ही है कि वहां के आस पास के जो लोग हैं वही उसमें आयेंगे, ऐसी छोटी फैक्ट्रियों में कोई बाहर से तो लेबर नहीं आते हैं ।

مولانا ایم - فاروقی : ایسا نہیں ہونا ہے - بلکہ میں انویریبل منسٹر کی توجہ اس بات پر دلانا چاہتا ہوں کہ باہر سے لاگو کے لوگوں کو رکھا جاتا ہے اور وہاں کے مزدوروں کو نہیں رکھا جاتا ہے -

†[مولانا ام० فاروقی : ایسا نہیں ہوتا ہے بلکہ میں انارےبیل منسٹر کی توجہ اس بات پر دلانا چاہتا ہوں کہ باہر سے لا کر کے لوگوں کو رکھا جاتا ہے اور وہاں کے مजदوروں کو نہیں رکھا جاتا ہے ]]

श्री मनुभाई शाह : इस में कुछ गलत-फहमी है । कोई बड़े टैकनीशियन वगैरह के लिये ऐसा हो सकता है, उन को लाते हैं, लेकिन ऐसी छोटी फैक्ट्रियों में उन के अलावा कोई लेबर बाहर से नहीं आता है ।

#### AMBAR YARN

\*468. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of handloom weavers who have agreed to use Ambar yarn (Statewise); and

(b) the quantity of Ambar yarn which was consumed by weavers in the year 1956-57?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) About 6,000. The Statewise distribution is not available.

(b) 470,000 lbs.